



§ 35 & 36

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **ITA 1762/2006**

DEEPAK CHHABRA Appellant

Through: None

Versus

INCOME TAX OFFICER WARD 10(5) Respondent

Through: Mr. Asheesh Jain, Advocate

+ **ITA 725/2007**

DEEPAK CHABRA Appellant

Through: None

Versus

INCOME TAX OFFICER WARD 10(5) Respondent

Through: Mr. Asheesh Jain, Advocate

CORAM:

JUSTICE S.MURALIDHAR

JUSTICE SANJEEV NARULA

ORDER

% **22.11.2018**

1. None appears for the Appellant today.
2. None has been appearing on the previous dates on behalf of the Appellant.
3. The appeals are dismissed for non-prosecution.


S. MURALIDHAR, J.


SANJEEV NARULA, J.

NOVEMBER 22, 2018/ mw